GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4345 ANSWERED ON 19/08/2025

ATTENDANCE THROUGH NMMS

4345. Shri Sudama Prasad:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the National Mobile Monitoring System (NMMS) used to capture attendance of Mahatma Gandhi National Rural Employment Guarantee Scheme MGNREGA workers misused and manipulated;
- (b) the details of loss to the exchequer due to the misuse and manipulation of NMMS App;
- (c) whether the Government has any plan to discontinue NMMS App;
- (d) the details of the budget allotted and released for social audit in 2024-25 and 2025-26, State-wise; and
- (e) the details and number of States got social audit done during 2021-22?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a)to (c): To ensure transparency and accountability in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), the Ministry has decided that States/UTs shall ensure capturing of attendance at the worksite through National Mobile Monitoring System (NMMS) App with two-time stamped, geo-tagged photographs of the workers in a day for all the works (except Individual Beneficiary Work) through NMMS w.e.f. 1st January, 2023.

In order to avoid any inconvenience to the workers due to NMMS, provision has been made, that in case if any worksite is not located in network covered area or attendance could not be uploaded due to any other network issue then attendance can be captured in offline mode and can be uploaded once the device

comes into network area. In case of exceptional circumstances owing to which attendance could not be uploaded, the provision for exemption at district level by District Program Coordinator also exists, which has since been decentralized to the Block level.

During the current financial year 2025-26 (as on 13.08.2025), 95% attendance has been marked through National Mobile Monitoring System (NMMS) under the Scheme.

It is also submitted that any issue faced by States/UTs is taken up with Ministry on a real-time basis which in turn makes efforts to resolve the same in a time bound manner. Various enhancements are continuously incorporated in the system to make it more robust, based on the feedback and suggestions given by States and other stakeholders, such as eye blink and head count facility, Mate-id mapping, verification of photographs at various levels etc.

The implementation of the NMMS application has significantly improved the attendance management system and the overall efficiency of the process. NMMS application also helps in timely payment of wages as wage lists and FTOs can be generated on the same day on which the attendance has been captured, this process took more time earlier in case of manual attendance system.

- (d): State/UT-wise fund released for Social Audit Unit in the last financial year 2024-25 and the current financial year 2025-26 (as on 12.08.2025) is given at Annexure-I.
- (e): State/UTs-wise details of Social Audits conducted under Mahatma Gandhi NREGS in FY 2021-22 is given at Annexure-II.

Annexure referred to in reply to part (d) of LokSabhaUnstarred Question No. 4345 dated 19.08.2025.

9 Himachal Pradesh 448.51 168.11 10 Jammu & Kashmir 130.62 11 Jharkhand 422.54 389.61 12 Karnataka 1270.05 766.29 13 Kerala 1194.85 14 14 Madhya Pradesh 3090.99 759.71 15 Maharashtra 1349.40 158.59 17 Meghalaya 263.87 158.4 18 Mizoram 204.84 71.67		-wise fund released for Soc		_
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^{*}Gujarat - Complete proposal yet to be received.

#Goa - Independent Social Audit Unit is yet to be constituted.

@West Bengal - Release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to noncompliance of directives of Central Government. Annexure referred to in reply to part (e) of LokSabhaUnstarred Question No. 4345 dated 19.08.2025.

	State/UTs-wise, the details of social audits conducted under Mahatma Gandhi NREGS in FY 2021-22.				
SI. No.	State	Total number of Gram Panchayats audited FY 2021-22			
1	Andhra Pradesh	5,936			
2	Arunachal Pradesh	47			
3	Assam	1,510			
4	Bihar	2,090			
5	Chhattisgarh	7,996			
6	Gujarat	1,458			
7	Haryana	3,904			
8	Himachal Pradesh	2,908			
	Jammu and				
9	Kashmir	1,237			
10	Jharkhand	1,132			
11	Karnataka	5,690			
12	Kerala	313			
13	Madhya Pradesh	22,727			
14	Maharashtra	5,635			
15	Manipur	477			
16	Meghalaya	4,207			
17	Mizoram	272			
18	Nagaland	127			
19	Odisha	6,739			
20	Punjab	7,795			
21	Rajasthan	731			
22	Sikkim	37			
23	Tamil Nadu	12,515			
24	Telangana	3,911			
25	Tripura	1,170			
26	Uttar Pradesh	36,997			
27	Uttarakhand	1,240			
28	West Bengal	3,338			
	Total	1,42,139			
